
(2025) 10 MH CK 0016

Manipur HC

Case No: Writ Petition (C) No. 619 Of 2024

Chungkham
Bhumeshwori Devi

APPELLANT

Vs

State Of Manipur & 4
Ors

RESPONDENT

Date of Decision: Oct. 28, 2025

Citation: (2025) 10 MH CK 0016

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: L. Monomala, S. Jasobanta, Hestina

Judgement

Ahanthem Bimol Singh, J

Mrs. L. Monomala, learned GA appearing for the State respondent seeks 3(three) weeksâ€™ time for filing counter affidavit.

Mr. S. Jasobanta, learned counsel appearing for the respondent no. 5 submitted that he has already filed counter affidavit.

The learned GA appearing for the State respondents prays for taking up this matter after 3(three) weeks.

Ms. Hestina, learned counsel appearing for the petitioner has no objection.

As prayed for, list this case again on 11.12.2025.